

MYSORE TOBACCO COMPANY

1907. SHRI H. S. NARASIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Government have given a loan of rupees thirty lakhs as an incentive for growing tobacco to the Mysore Tobacco Company;

(b) if so, with what results; and

(c) whether there is any proposal to take over the said company in the public interests ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) and (b) The information is being collected and will be placed on the table of the Sabha as soon as possible.

(c) No, Sir.

BAN ON REFINING OF MUSTARD OIL

1908. SHRI SANAT KUMAR RAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that West Bengal Government have requested the Central Government to ban refining of mustard oil and other edible oil; and

(b) if so, the reaction of the Central Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b) Attention is invited to the replies given to Short Notice Question No. 2 asked by Shri Sardar Amjad Ali on 21st March, 1973 and the supplementaries connected with it.

BUS FARE CONCESSION FOR STUDENTS

1909. SHRI JAGDISH PRASAD MATHUR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that the Delhi students who are studying in colleges in Ghaziabad, Sahibabad (Meerut University) are not allowed student concession by the D.T.C. authorities for their daily journey from their residences to Delhi Railway Station;

(b) if so, the reasons therefor; and

(c) what action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA) : (a) Yes, Sir.

(b) and (c) According to the Regulations governing the issue of concessional passes for travel by D.T.C. buses, the facility of student concessional passes is admissible only to the *bona-fide* students of educational institutions in Delhi which have been recognised by the Directorate of Education, Delhi, and the Vice-Chancellor, Delhi University. The students studying in colleges situated in the neighbouring States are not, therefore, eligible for this facility.

MEDICAL FACILITIES TO FREEDOM FIGHTERS

1910. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether there is any proposal under Government's consideration for extending medical facilities to freedom fighters in addition to monthly pension ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU) : A suggestion has been received in this regard. No final decision has so far been taken.

C.G.H.S. FACILITIES TO THE FORMER MEMBERS OF PARLIAMENT

1911. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of